

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1081/2017

This the 3rd day of August, 2018

Hon'ble Mr. V.Ajay Kumar, Member (J)

Hon'ble Mr.A.K.Bishnoi, Member (A)

1. Avik Bhattachary
S/o Sh. Late Shri Hardhan Bhattacharya
Age 48, Group 'B'
R/o 715, Vrindban Garden,
GT Road, Sahibabad, UP.
2. Narender Kumar
S/o Sh. Ramashray,
Age 48,
111, Pocket-1, Sector-12,
Gangotari Apartment, Dwaraka,
New Delhi-78.
3. Rabinder Kumar Jha
S/o Ganesh Jha
Age 44
R/o C&D/194, Shalimarbagh,
Delhi-88.
4. Yogesh Kumar
S/o Sh. Dalpat Singh
Age 45
R/o 627-A, Block-C, SGM Nagar,
Faridabad, Haryana.
5. Nirranjan Nayak, Age 48
S/o Late Sh Surender Nayak
R/o D-806, Netaji Nagar,
New Delhi-89.
6. Jaipal Maurya, Age 41
S/o Ram Kumar Maurya
R/o D-806, Netaji Nagar,
New Delhi-110023.
7. Nand Lal, Age 52

S/o Late Sh Gian Chand
106/2, Sector-I, Pushp Vihar,
New Delhi-110023.

8. Aruni Kumar Pandit, Age 50
S/o Late Bhola Pandit
R/o D-772, Netaji Nagar,
New Delhi-110023.
9. Suresh Chand Chhanparia, Age 57
S/o Late Jwala Prasad
R/o J-834, Kali Bari, Mandir Marg,
New Delhi.
10. Hem Chander Mudgil, Age 58
S/o Late Sh. Narayan Dutt
R/o 14/354, New Vasant Vihar,
Near Palika Colony, Bahadurgarh,
Haryana.
11. Om Prakash-I, Age 54
S/o Sh Girdhar Singh
R/o 1518, Wazir Nagar, Kotla, Mubarakpur,
New Delhi-110003.
12. Bhupal Singh, Age 52
S/o Late Sh Shiv Singh
R/o D-381, Moti Bagh, New Delhi.
13. Sajjan Kumar Meena, Age 50
S/o Sri Dev Karan meena
R/o Y-250, Sarijini Nagar,
New Delhi.
14. Md. Aftab Khan, Age 48
S/o Sri Mohd Farooque
1023, Type-3, Sector-7,
MB Road, New Delhi.
15. Birbal Singh Negi, Age 58
S/o Late Sri Bachan Singh Negi
R/o D-1/93, Lodhi Colony,
New Delhi-110003.
16. Mahabir Singh, Age 57
S/o Late Sh Bhaktawar Singh Rawat,
R/o Z-580, Timarpur, Delhi-110054.

17. Surender Singh, Age 58
Sri Mohan Singh
567, Sector-II, Sadiq Nagar,
New Delhi.
 18. Chitranjan Kumar, Age 50
Sri Nand Bihari Lal
R/o C-158, Prem Nagar,
Nangloi, New Delhi.
 19. Ajay Nand Dobhal, Age 46
S/o Late Sh. Nitya Nand Dobhal
D-698, Mandir Marg, New Delhi.
 20. Ms. Dhanvati Kumari, Age 52
D/o Sh. BS Rawat
R/o 1346, Laxmi Bai Nagar,
New Delhi.
 21. S. Selvarjan, Age 50
S/o Sh. P.Subramoniam
R/o 966, Sector-8 R.K.Puram,
New Delhi.
 22. Ms. Laliota Singh, Age 53
D/o Late Sh.Balbir Singh
R/o B-115, Moti Bagh-I,
New Delhi.
 23. Kuldeep Singh, Age 36
S/o Late Sh. GS Bishnoi
R/o 474, DDA Janta Flats,
GTB Enclave, Delhi.
 24. Pankaj Kumar, Age 48
S/o Sh. Hari Har Prasad Arya,
R/o F-402, Raj Retreat, Bhopura, UP.
 25. Ms. Madhu Rawat, Age 48
D/o Late Sh. Manohar Singh Aswal,
915, Sector-IV, R.K. Puram, New Delhi.
 26. Ms. Sunita Vashisht, Age 48
D/o Sri Dharamapal Ojha
292, Sector-5, RKPuram, New Delhi.
(All working As Asstt. Section Officers)
- ... Applicants

(By Advocate: Shri Umesh Sharma)

Versus

1. Department of Food and Public Distribution
Through Secretary, Ministry of Consumer Affairs,
Food and Public Distribution,
KrishinBhawan, New Delhi
2. Ministry of Personnel,
Public Grievances and Pensions,
Department of Personel and Training,
North Block, New Delhi.
3. Ministry of Finance,
Department of Expenditure, through Secretary,
North Block, New Delhi. Respondents.

(By Advocate: Shri Krishan Kumar and Shri Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J)

When the matter was taken up for hearing, learned counsel for the respondents while producing Office Memorandums dated 12.10.2017 and 03.08.2017, submits that the respondents have already withdrawn the impugned orders in the OA.

2. In the circumstances, the OA is dismissed as infructuous. However, the applicants are at liberty to avail their remedies, in accordance with law, if they still aggrieved by the orders now passed by the respondents. No order as to costs.

(A.K.Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)

/rb/